

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 148
TO BE ANSWERED ON THE 6TH MARCH, 2018

ORGANIC FARMING

*148. SHRI DHARMENDRA YADAV:
SHRI SHRIRANG APPA BARNE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण
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be pleased to state:

- (a) whether India has a rich heritage in organic farming and if so, the details thereof along with the details of land in hectares certified as organic;
- (b) whether organic farming is not only a lifeline for small farmers who receive a fair price for their produce but also helps in maintaining a clean environment and if so, the details thereof along with the incentives given by the Government to the farmers, particularly small farmers to promote organic farming;
- (c) whether the organic food market in the country is growing by 20-22 per cent annually, reflecting increasing health consciousness and awareness among consumers and if so, the details thereof;
- (d) whether the Delhi-based Indian Council for Research on International Economic Relations (ICRIER) has reported that food products that are labelled organic but not certified cannot be considered safe and if so, the details thereof; and
- (e) whether the Government has undertaken any studies on the aforesaid report of ICRIER, if so, the details and the outcome thereof and the action taken by the Government thereon?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½â"ãè

(SHRI RADHA MOHAN SINGH)

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 148 DUE FOR REPLY ON 6TH MARCH, 2018.

(a) to (c): Yes Madam. Govt. of India has been promoting organic farming through the dedicated schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) under National Mission for Sustainable Agriculture (NMSA). In addition, third party certification of organic farming is also promoted by Agriculture Processed Food and Export Development Authority (APEDA), Ministry of Commerce. The state-wise details of area covered (certified and under conversion) under organic farming under the above said three schemes is at **Annexure I**.

Organic farming is promising proposition for small and marginal farmers specially those belonging to hilly and dry region, provided fair price is ensured through access to appropriate market avenues.

Under PKVY farmers group/clusters are provided assistance of Rs. 50,000 per hectare for organic inputs, certification, grading, packing and marketing for 3 years. So far, 2 lakhs hectare in 10,000 clusters has been covered. Under MOVCDNER, financial assistance is provided for cluster development, input production, supply of seeds/planting materials, branding, labeling, packing etc. Under this programme, 82 Farmers Producer Companies (FPCs)/ Farmers Producer Organization (FPOs), 2406 Farmers Interested Groups (FIGs) have been formed and 45863 hectares are covered.

As per a study conducted by APEDA through YES bank, the domestic organic market size is estimated to be between Rs. 500 crores to Rs. 1000 crores/ annum.

(d): Indian Council for Research on International Economic Relations (ICRIER) in its report indicated that organic is a food standard and label, logo(certificates) helps farmers to get higher price for their premium produce. It is also a mark of authenticity.

(e): Draft Food Safety and Standards (Organic Food) Regulations, 2017 are notified by FSSAI in the Gazette of India for stakeholder's comments. The draft regulations specify that organic food products should be accompanied by certification given by notified bodies.

The state-wise details of area covered (certified and under conversion) under organic farming (area in ha)

Sr No	Name of State	National Program of Organic Produce(NPOP)*		Paramparagat Krishi Vikas Yojana (PKVY)	Mission Organic Value Chain Development for North Eastern Region(MOVCDNER)	State wise Total area (in ha)
		Organic area	In Conversion			
1	Andhra Pradesh	12037.551	11190.775	9440	-	32668.326
2	Arunachal Pradesh	21.490	3789.769	380	5000	9191.259
3	Assam	1952.598	31446.173	4400	5000	42798.771
4	Bihar	0.000	1.730	8540	-	8541.73
5	Chhattisgarh	4555.575	16103.931	4000	-	24659.506
6	Goa	14133.973	1648.390	80	-	15862.363
7	Gujarat	45868.039	28513.854	2000	-	76381.893
8	Haryana	7851.308	664.058	400	-	8915.366
9	Himachal Pradesh	8192.784	10921.265	4200	-	23314.049
10	Jammu & Kashmir	12570.367	22010.607	560	-	35140.974
11	Jharkhand	159.660	46620.466	5000	-	51780.126
12	Karnataka	26539.526	63490.668	10900	-	100930.194
13	Kerala	13519.398	10972.633	12380	-	36872.031
14	Lakshadweep	885.075	0.000		-	885.075
15	Madhya Pradesh	379017.532	405328.981	27600	-	811946.513
16	Maharashtra	119443.434	160296.915	25160	-	304900.349
17	Manipur	0.000	240.100	600	5000	5840.1
18	Meghalaya	1402.522	8611.646	900	6430	17344.168
19	Mizoram	0.000	50.000	680	4053	4783
20	Nagaland	1651.110	3074.964	480	6000	11206.074
21	New Delhi	17.312	0.000		-	17.312
22	Odisha	41198.176	57630.360	6400	-	105228.536
23	Pondicherry	2.835	0.000	5000	-	5002.835
24	Punjab	779.379	1046.700		-	1826.079
25	Rajasthan	68203.256	160729.926	23000	-	251933.182
26	Sikkim	38969.089	4936.738	3000	12380	59285.827
27	Tamil Nadu	2119.366	3181.771	2240	-	7541.137
28	Telangana	4315.956	6226.090	13800	-	24342.046
29	Tripura	203.560	0.000	1000	2000	3203.56
30	Uttar Pradesh	70397.322	25961.493	12400	-	108758.815
31	Uttarakhand	32061.548	21029.254	11700	-	64790.802
32	West Bengal	3831.781	687.900	2400	-	6919.681
33	Andaman			1360	-	1360
Total		911901.522	1106407.157	200000	45863	2264171.679

* Source Data provided by the accredited Certification Bodies under NPOP on Tracenet

Grand Total (area covered under NPOP, PKVY & MOVCDNER): 22.64 Lakh Ha